

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **04.08.2025** (MONDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 163/2025 For Stay IA No. 448/2025 (With defects)	Sailesh Kumar Sriramulu Suspended Director of Fortuna Buildcon Pvt. Ltd. & Anr. Vs Shivadutt Bannanje RP, Fortuna Buildcon (India) Pvt Ltd & 3 Ors. WITH	Ms. Pooja Saraswat Ojha	
2.	Comp App (AT) (CH) (Ins) No. 167/2025 (With defects)	Sailesh Kumar Sriramulu, Suspended Director of Fortuna Buildcon Pvt Ltd & Anr. Vs Shivadutt Bannanje RP of Fortuna Buildcon Pvt Ltd & 3 Ors.	Ms. Pooja Saraswat Ojha	
3.	Comp App (AT) (CH) (Ins) No. 191/2025 For Stay IA No. 534/2025 (With defects)	R Damodaran Vs Madhu Desikan, IRP of R Damodaran & Anr.	Mr. Srenik S Jain	

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	IA No. 715/2021 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 345/2021 For Exemption IA No. 713/2021 For Stay IA No. 714/2021	Dr. P Mahalingam Vs Santhosh Hospitals Pvt. Ltd. through Liquidator, Deepa Venkat Ramani & 2 Ors	Mr. Saurab Kalia	Mr. Chandramouli Prabhakar- R1
5.	IA No. 570/2025 (For Directions) in Comp App (AT) (CH) (Ins) No. 350/2024 For Stay IA No. 958/2024	Veerabhadrappe Girish, Suspended Director of SL Residential Layout Pvt Ltd Vs Aditya H Chokshi Family Trust & Anr.	Mr. Pawan Jhabakh	Mr. I Divyang Majumdar, CA- R1 Mr. A Murali- R2

6.	IA No. 747/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 263/2025 For Stay IA No. 748/2025	B Vijayvardhan Vs Dr. KV Srinivas, Liquidator & Anr WITH	Mr. M Maharshi Viswaraj	
7.	Comp App (AT) (CH) (Ins) No. 264/2025 For Stay IA No. 750/2025	Dr. KV Srinivas Insolvency Professional Vs State Bank of India SAMB-II, Hyderabad & Anr.	Mr. KSS Ysaswi	

For Direction

(Requests for adjournments will not be entertained for the matters listed under this caption)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT) (CH) (Ins) No. 147/2024 For Exemption IA No. 396/2024	Kamma Srinivasa Rao, Suspended Director of Ranchi Expressways Limited Vs State Bank of India & Anr. WITH	Mr. Sandeep Bajaj	Mr. Pranava Charan R1
9.	Comp App (AT) (CH) (Ins) No. 28/2024 For Exemption IA No. 92/2024 For Stay IA No. 93/2024	Kamma Srinivasa Rao, Suspended Director of Ranchi Expressways Ltd Vs State Bank of India & Anr	Mr. Sandeep Bajaj	Mr. Pranav Charan- R1 Mr. P Ravi Charan-R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	Comp App (AT) (CH) (Ins) No. 98/2023 For Stay IA No. 341/2023 For Exemption IA No. 340/2023	SNJ Distillers Pvt Ltd & Anr Vs The Punjab National Bank & 2 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. ML Ganesh R1 Mr. R Vidhya Shankar R3
11.	Comp App (AT) (CH) (Ins) No. 109/2022 For Stay IA No. 252/2022 For Direction IA No. 784 & 1031/2022	Sheena Adarsh, Ex Director of Corporate Debtor, Apollo Distilleries & Breweries Pvt Ltd Vs Punjab National Bank & 2 Ors. WITH	Mr. Rohan Rajasekaran	Mr. Varun Srinivasan - R1 Mr. VV Sivakumar R2 Mr. R Vidhya Shankar R3
12.	Comp App (AT) (CH) (Ins) No. 09/2022 For Exemption IA No. 18/2022 For Stay IA No. 19/2022	S. Rajendran Vs South India Hotels Pvt. Ltd. & 8 Ors. WITH	Ms. M. Savitha Devi	Mr. Rohan Rajasekaran R1 Mr. Karuppaiah Meyyappan- R2 Mr. NV Prakash-R9

13.	Comp App (AT) (CH) (Ins) No. 01/2022 For Exemption IA No. 02/2022	SNJ Distillers Pvt Ltd & Anr Vs S. Rajendran & 11 Ors	Mr. Avinash Krishnan Ravi	Ms. M Savitha Devi R1 Mr. Rohan Rajasekaran R2 Mr. Karuppaiah Meyyappan- R3 Mr. ML Ganesh-R10 Mr. NV Prakash-R11
14.	Comp App (AT) (CH) No. 107/2023	Vishnu Nischal Rajkumar Vs Radha Krishnna Mills Ltd & 12 Ors	Mr. Krishna Ravindran	Mr. R Vidhya Shankar R1 R2 R6 R7 R9-R13
15.	Comp App (AT) (CH) No. 08/2025 For Direction IA No. 99, 100 & 101/2025 For Additional Docs IA No. 368/2025	Nallapu Kiran Kumar Vs Enervision Services Pvt Ltd & 6 Ors	Ms. Deepika Murali	Ms. R Monesha R1- R5
16.	Comp App (AT) (CH) (Ins) No. 19/2025 For Stay IA No. 85/2025 To dispense with IA No. 86/2025	Tamilnadu Mercantile Bank Ltd Vs E Santhanalakshmi Liquidator of Swastik Spinners (India) Pvt Ltd & Anr WITH	Mr. Rajendran Raghavan	Ms. S Umamaheswari R1 Mr. P Prashanth- R2
17.	Comp App (AT) (CH) (Ins) No. 20/2025 For Stay IA No. 92/2025 To dispense with IA No. 94/2025	Tamilnadu Mercantile Bank Ltd. Vs E Santhanalakshmi Liquidator of Swastik Spinners (India) Pvt Ltd & Anr. WITH	Mr. Rajendran Raghavan	Ms. S Umamaheswari - R1
18.	Comp App (AT) (CH) (Ins) No. 21/2025 For Stay IA No. 96/2025 For Dispense with IA No. 97/2025	Tamilnadu Mercantile Bank Ltd. Vs S Muthuraju Erstwhile Liquidator of Swastik Spinners (India) Pvt Ltd. WITH	Mr. Rajendran Raghavan	
19.	Comp App (AT) (CH) (Ins) No. 430/2024 For Stay IA No. 1175/2024 To Adv. Hg. IA No. 58/2025	SV Ramasamy Guarantor of Swastik Spinners (India) Pvt Ltd Vs S Muthuraju Erstwhile Liquidator of Swastik Spinners (India) Pvt Ltd & 2 Ors	Mr. P Prashanth Mr. Gautam S. Raman	Mr. Rohan Rajasekaran- R1 Ms. S Umamaheswari - R3
20.	Comp App (AT) (CH) (Ins) No. 64/2025 For Stay IA No. 233/2025	The Chief Commissioner of Income Tax (TDS) Bengaluru Vs Kanekal Chandrasekhar Liquidator of Southern Batteries Pvt Ltd	Mr. P Raj Kumar Jhabakh	Ms. Anusha Peri

21.	Comp App (AT) (CH) No. 85/2024 For Direction IA No. 1267/2024 For Stay IA No. 1268/2024	Gramox Paper & Boards Ltd Vs CSON Paper Mills Pvt Ltd	Mr. CK Karunakaran	Mr. Isaac Thomas
22.	Comp App (AT) (CH) (Ins) No. 238/2024 For Stay IA No. 629/2024	Ravi Srinivas S Erstwhile Managing Director, Super Agri Seeds Pvt. Ltd. Vs Kiran Gubba, Director, Gubba Cold Storage Pvt. Ltd. & Anr	Mr. TK Bhaskar	Mr. Anuj Raj- R1 Mr. Pranava Charan R2
23.	Comp App (AT) (CH) (Ins) No. 108/2025	Transtar Handling & Warehousing Co. Vs Ennore Cargo Container Terminal Pvt Ltd	Mr. AS Vishwajith	Mr. Bijai Sundar
24.	Comp App (AT) (CH) (Ins) No. 221/2025 For Exemption IA No. 620/2025 For Stay IA No. 621/2025	Assistant Commissioner of Commercial Taxes & Anr. Vs Sai Ramesh Kanuparthi, RP of Gayatri Projects Ltd. WITH	Mr. Sandeep Huilgol	Mr. Varun Srinivasan
25.	Comp App (AT) (CH) (Ins) No. 223/2025 For Stay IA No. 626/2025	Assistant Commissioner of Commercial Taxes & Anr Vs Sai Ramesh Kanuparthi, RP of Gayatri Projects Ltd.	Mr. Sandeep Huilgol	Mr. Varun Srinivasan
26.	Comp App (AT) (CH) (Ins) No. 222/2025 For Exemption IA No. 622 & 623/2025 For Stay IA No. 624/2025 For Additional Docs IA No. 625/20225	Kotak Mahindra Bank Ltd Vs Ravindra Beleyur Liquidator of Reliable Cashew Company Pvt Ltd & 6 Ors	Mr. Akshay Goel	Mr. T Ravichandran R1
27.	Comp App (AT) (CH) (Ins) No. 288/2025	The Deputy Commissioner of CGST & Central Excise Vs Revathi Raghunathan Liquidator of SLO Industries Ltd	Ms. Revathi Manivannan	Mr. K Pawan Jhabakh For Caveator

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
28.	TA (AT) No. 278/2021 (Comp App (AT) No. 67/2020)	Manjunath Dasappa & Anr. Vs TransGlobal Power Ltd. & 4 Ors.	Ms. Priyanka Varma	Mr. TK Bhaskar

29.	Comp App (AT) (CH) No. 30/2022	M Geethalakshmi Sunflower Finlinks Ltd Vs ROC Chennai & Anr	Mr. C Umashankar	Mr. B Ramana Kumar R2
30.	Comp App (AT) (CH) No. 88/2022 For Stay IA No 760/2022	Mayank Agarwal Vs Technology Frontiers (India) Pvt Ltd & 5 Ors.	Mr. Edward James	Mr. P Giridharan R3, R5
31.	Comp App (AT) (CH) (Ins) No. 81/2023 For Stay IA No. 294/2023	Phoenix ARC Pvt Ltd Vs Cherupushpam Films Pvt Ltd	Ms. Abitha Banu	Mr. Pradeep Joy
32.	Comp App (AT) (CH) (Ins) No. 86/2023	Regen Powertech Pvt Ltd Rep by Erstwhile RP Ebenezer Inbaraj Ltd. Vs Regen Infrastructure and Service Pvt Ltd & 7 Ors.	Mr. Surya Teja SS Nalla	Mr. TK Bhaskar- R1 Ms. J Parimalam-R2, R3
33.	Comp App (AT) (CH) (Ins) No. 465/2023 For Stay IA No. 1451/2023	Rajagiri Campus Court Home Buyers Welfare Association Vs Rajendran R, RP of Asten Realtors Pvt Ltd & 2 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. Vinod PV- R1 Mr. Saurabh Nikalje R2
34.	Comp App (AT) (CH) (Ins) No. 48/2024 For Stay IA No.144/2024	Rajendran PR, RP of Asten Realtors Pvt Ltd Vs Piramal Capital & Housing Finance Ltd. WITH	Mr. Vinod PV	Mr. Saurabh Nikalje
35.	Comp App (AT) (CH) (Ins) No. 391/2024 For Stay IA No. 1066/2024	Piramal Capital and Housing Finance Ltd. Vs Rajendran PR & Anr WITH	Mr. VV Sivakumar	Mr. Pranava Charan R1 Mr. Krishnamohan K R2
36.	Comp App (AT) (CH) (Ins) No. 399/2024	Piramal Trusteeship Services Pvt Ltd Vs Kakanatil Abdul Rahiman Siraj Mather WITH	Mr. VV Sivakumar	Mr. Pradeep Joy
37.	Comp App (AT) (CH) (Ins) No. 393/2024 For Stay IA No. 1070/2024	Piramal Capital and Housing Finance Ltd. Vs Rajendran P R & Anr. WITH	Mr. VV Sivakumar	Mr. Vindod PV- R1 Mr. Avinash Krishnan Ravi- R2
38.	Comp App (AT) (CH) (Ins) No. 420/2024 For Exemption IA No. 1143/2024	Piramal Trusteeship Services Pvt Ltd Vs Kakkanattil Ibrahimkutti Mohammed Raffi Mather	Mr. VV Sivakumar	Mr. Pradeep Joy

39.	Comp App (AT) (CH) (Ins) No. 179/2024 For Exemption IA No. 488/2024 For Stay IA No. 489/2024	Phoenix ARC Pvt Ltd Vs Jossey Stephen Kattur, RP of Kerala Chamber of Commerce & Industry & 2 Ors	Mr. Suresh Dutt Dobhal Ms. Abitha Banu	Mr. Akhil Suresh- R1 Mr. Avinash Krishnan Ravi- R3
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2.00 PM

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 50/2025 For Stay IA No. 186/2025 To dispense with IA No. 187/2025	Aakash Educational Services Ltd Vs GLAS Trust Company LLC & 2 Ors.	Mr. Vishnu Mohan	Mr. Thriyambak J Kannan- R1 Ms. Pooja Mahajan R2
2.	Comp App (AT) (CH) (Ins) No. 139/2025 For Exemption IA No.374 & 375/2025 For Interim Relief IA No. 376/2025	GLAS Trust Company LLC Vs Shailendra Ajmera, RP of Think & Learn Pvt Ltd & 3 Ors	Mr. Thriyambak J Kannan	Ms. Lakshana Viravalli- R1 Mr. Vishnu Mohan R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **"Mentioning-Name"**.
- After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

By order of Hon'ble Member (Judicial)

Chennai Bench

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